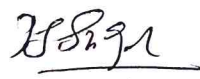



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : IND/1610/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	PJ-Rishikesh PJ SngareL	For Respondent	
2.	K.K.MURRALIHARAN	For Petitioner	

ORDER

Counsel for both the parties present. Counsel for the respondent sought time to get instructions. Counsel for the respondent is directed to file counter in the matter. Put up on 16.06.2017 at 02.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)